



**Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat Srinagar.**

OM No: -LD(Estt)/2015-RM  
Dated: - 31.05.2018.

Subject :- Arbitration cases details whereof.

The Undersigned is directed to refer Financial Commissioner/Principal/Secretary/Commissioner Secretary to Government \_\_\_\_\_ Department and all the Heads of Departments including Corporations regarding the subject cited above and to request him to furnish the list of all the Arbitrations cases along with latest status of each case. Besides this the following information shall also be provided viz:-

- i) Authority who has appointed the Arbitrator.
- ii) Authority who has fixed the fee of the Arbitrator
- iii) Total fee paid to each of Arbitrator in each case.
- iv) Name of the Advocate contesting the Arbitration matter on behalf o the Department.

The information shall reach the Department of Law, Justice and PA with in a period of 07 days.

**The matter may be treated as most urgent.**

(Khursheed Ahmad Bhat)  
Deputy Legal Remembrancer

Financial Commissioner, Principal Secretary, Commissioner/Secretary to  
Govt \_\_\_\_\_  
All Heads of Departments including Corporations